NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

28 (ND) / 2017 In C.P. of 124(ND) 2016

PRESENT: SMT. INA MALHOTRA, HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.01.2018.

NAME OF THE COMPANY: Asha Bhan Vs. Unitech Ltd.

SECTION OF THE COMPANIES ACT: 424

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present:

Mr. Himanshu Bhandari & Mr. Soumitra Chatterjee, Advocates

for the Petitioner.

ORDER

Ld. Counsel for the Petitioner prays for some more time to file details of the assets of the Judgment Debtor.

At his request adjourned to 8th March, 2018. This is the last opportunity given to the Decree Holder.

(Ina Malhotra) Member (J)